

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:755

ANSWERED ON:01.03.2013

PRICE OF NATURAL GAS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether natural gas is being sold in the country at different rates;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the quantity of average sale of natural gas per day across the country;
- (d) the maximum and minimum rates of natural gas being sold by private and public sectors in the country sector-wise; and
- (e) the reasons for difference in sale price of natural gas in public and private sector State/UT-wise and sector-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAGA LAKSHMI)

(a) to (e): Yes, Madam. The consumer price of gas from different gas sources is annexed. At present, there are broadly three major pricing regimes for domestic gas in the country – gas priced under Administrative Pricing Mechanism (APM), Pre-NELP, non-APM and NELP (New Exploration Licensing Policy). The price of APM & non-APM gas is fixed by the Government. As far as imported gas is concerned, the price of LNG imported under term contracts is governed by the Sale & Purchase Agreement (SPA) between the LNG seller and the buyer, the spot cargoes are purchased on mutually agreeable commercial terms. As regards NELP & pre-NELP gas, its pricing is governed in terms of the Production Sharing Contract (PSC) signed between the Government & the Contractor. During April-2012 to Sept-2012 the average daily supply of natural gas to various sectors in the country was around 147.32 Million Standard Cubic Meters per Day (MMSCMD).